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Central Administrative Tribunal, Principal Bench

Original Application No.275 of 2004

New Delhi, this the 2nd day of August, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K. Naik, Member (A)

1. Surya Kant,
Craft Instructor (Stenography)
I.T.I., Siri Fort (Women)
New Delhi.
 2. Hem Lata Tyagi,
Craft Instructor (Stenography)
I.T.I., Arab Ki Sarai, Nizammuddin,
New Delhi.
 3. O.P. Behl,
Craft Instructor (Stenography)
I.T.I., Jail Road, Tilak Nagar,
New Delhi.
 4. Sunita Negi,
Craft Instructor (Stenography)
I.T.I., Khichripur,
Delhi.
 5. Alka Kanojia,
Craft Instructor (Stenography)
I.T.I., Khichripur,
New Delhi
 6. Geeta Balodi,
Craft Instructor (Stenography)
I.T.I. for Women, Sirifort,
New Delhi.
 7. Anjali Sharma,
Craft Instructor (Stenography)
I.T.I., Arab Ki Sarai,
Nizammuddin, New Delhi.
 8. Praveen Kumar Bhardwaj,
Craft Instructor (Stenography)
I.T.I. for Women, Tilak Nagar,
New Delhi.
 9. C.M. Sharma,
Craft Instructor (Stenography)
I.T.I., Malviya Nagar,
New Delhi
-Applicants

(By Advocate: Shri Ajit Singh)

Versus

1. The Government of N.C.T. of Delhi
Through its Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi-2

2. The Principal Secretary,
Directorate of Training & Technical Education,
Muni Maya Ram Marg, Pitam Pura,
New Delhi-88

3. The Finance Secretary,
Govt. of N.C.T. of Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi-2

....Respondents

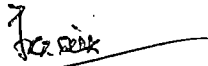
(By Advocate: Shri George Paracken)


O R D E R (ORAL)

Justice V.S. Aggarwal, Chairman

During the course of submissions, learned counsel for the respondents stated that the representations of the applicants are under active consideration. Keeping in view this fact, it was conceded at the Bar at either end that some time limit should be fixed in this regard.

2. We direct accordingly that respondent no.2 would consider the said representations and pass appropriate order within four months of the receipt of the certified copy of the present order and communicate it to the applicants. O.A. is disposed of.


(S.K. Naik)
Member (A)


(V.S. Aggarwal)
Chairman